

Annexure-1

Name of the corporate debtor: Servalakshmi Paper Limited; Date of commencement of liquidation: 24-04-2018

***Modified List of stakeholders as on: 09.02.2026**

(Pursuant to Order dated 03.02.2026 in IA(IBC)/154/CHE/2026 in CP/514/IB/CB/2017 by the Hon'ble NCLT, Chennai Bench I)

List of secured financial creditors

(Amount in Rs.)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished?(Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
*1	Asset Reconstruction Company India Ltd. (Substituted as per below note)	-	07.05.2018	3380472538	3380472538	Secured	3380472538	Yes	For Term Loans and Working Capital – Primary Security Pari-passu first charge on the entire block assets including equitable mortgage followed by Regd. Memorandum of 345 Acres of Land (including land area of 50 acres earmarked for the power plant) with the building constructed thereon in Kodaganallur, Vaduganpatti & Vettuvankulam villages in Tirunelveli District, Tamil Nadu, and hypothecation of Plant & Machinery in Kodaganallur, Vaduganpatti & Vettuvankulam villages in Tirunelveli Dt, Tamil Nadu, and hypothecation of Plant & Machinery Sundry	0.00	45.2688	0.00	0.00	0.00	0.00	-
2	Pridhvi Asset Reconstruction & Securitisation Company Ltd	U67120AP2007PLC053327	01.06.2018	1583089052	1583089052	Secured	1583089052	Yes	For Term Loans and Working Capital – Primary Security Pari-passu first charge on the entire block assets including equitable mortgage followed by Regd. Memorandum of 345 Acres of Land (including land area of 50 acres earmarked for the power plant) with the building constructed thereon in Kodaganallur, Vaduganpatti & Vettuvankulam villages in Tirunelveli District, Tamil Nadu, and hypothecation of Plant & Machinery in Kodaganallur, Vaduganpatti & Vettuvankulam villages in Tirunelveli Dt, Tamil Nadu, and hypothecation of Plant & Machinery Sundry	0.00	21.1996	0.00	0.00	0.00	0.00	-

3	Asset Reconstruction Company India Ltd	U65999MH2002PLC134884	01.06.2018	1855759287	1855759287	Secured	1855759287	Yes	Fixed Assets etc., of the paper plant and power plant of the company (existing & future) on pari passu basis among all bankers, for Term Loans and First Charge on the entire current assets of the company on pari-passu basis among the bankers for the working capital limits Collateral - in lieu of CDR sanction conditions Pledge of 100% of unencumbered shares of Promoters (52% of share capital of the company) in the company in favour of lenders Personal Guarantees of (i) Shri. R. Ramasamy - Promoter Director, (ii) Shri. Shivaram Prasad - Managing Director Corporate Guarantee of Danalakshmi Paper Mill Pvt. Ltd, in lieu of CDR Sanction only. Additional Security Second Charge on the house property at 12, Bharthi Park Road, 7th Cross Colony, Coimbatore already mortgage to SBI extended (Rs.3.05 Crore on the date of EM created) - in lieu of CDR sanctions	0.00	24.8510	0.00	0.00	0.00	0.00	-
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***Note:** The name of Stakeholder which was appearing as Indian Overseas Bank is now substituted with name of Asset Reconstruction Company (India) Limited as permitted by Hon'ble NCLT, Chennai Bench-I pursuant to its Order dated 03.02.2026 in IA(IBC)/154/CHE/ 2026 in CP/514/IB/CB/2017 under Regulation 31(3) of IBBI (Liquidation Process) Regulations, 2016.